

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP/CA No.18(ND)/2015

IN THE MATTER OF:

Vikram Kapur & Ors.

.... APPLICANT / PETITIONER

v.

Atlas Cycles (Haryana) Ltd. & Ors.

.... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 17.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s)

Mr. Sudhir K. Makkar, Senior Advocate
with Ms. Saumya Gupta & Mr. Sudhanshu
Suman, Advs

For the Respondent(s)

Mr. Himanshu Vij & Ms. Manisha
Chaudhary, Advocates

ORDER

C.A. No. 25(PB)/2018

List the application with the main case on the date fixed i.e. on 20.01.2018.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)